

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.05.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3581 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Hetal Nitin Shah Vs. Birendra Kumar Agarwal & Anr.	Siddharth Nath
2.	I.A. No. 3585 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Vishal Balkrishnan Wadhawan Vs. Birendra Kumar Agarwal & Anr.	Siddharth Nath
3.	I.A. No. 3586 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Jayantilal Laherchand Shah Vs. Birendra Kumar Agarwal & Anr.	Siddharth Nath
4.	I.A. No. 3587 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Upendra Nagindas Parikh Vs. Birendra Kumar Agarwal & Anr.	Siddharth Nath
5.	I.A. No. 3588 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Ketan Rajmal Shah Vs. Birendra Kumar Agarwal & Anr.	Siddharth Nath

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